

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM	
① For T.K. Bheskar Keerthi Krishna Abhinav P. Akhil J.	Counsel for Petitioner
② V. Hari Kumar for Esar & Thangay	Counsel for Respondent 1-3, 5&6

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that they have made a proposal to sell the shares but the same was not accepted by the respondents. Both the counsels prayed for time to make submissions. The matter is adjourned at their request. Put up on 09.01.2018.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)